

**BEFORE THE NATIONAL GREEN TRIBUNAL (SOUTHERN ZONE)
AT CHENNAI**

O.A. No. 52 of 2024

BETWEEN

National Environment Care Foundation

... Applicant

AND

Mangalore Smart City Ltd. & Others

... Respondents

INDEX

Sl. No.	Description of Document	Page No.
1	Report dated 31/05/2024 submitted by Respondent No. 2	1-3
2	Photographs	4-15



(H.K. VASANTH)

Advocate for Respondent No. 2 & 3

Place: Bangalore

Date: 31/05/2024

BEFORE THE NATIONAL GREEN TRIBUNAL SITTING AT CHENNAI

APPLICATION NO. 52 OF 2024 (SZ)

IA:22/2024

National Environment Care Foundation **versus** Mangalore Smart City Limited andors.

In connection with the work being executed by the Mangalore Smart City Limited (MSCL) regarding the 'Waterfront promenade development on Netravathi river bank of MangaluruThota and Jeppinamogaru village' as per the honorable NGT in order dated 30.05.2024, the project site was inspected on 30.05.2024 between 5.30 pm to 6.40 pm and photographs taken are annexed.

Site Details	Activities	CRZ Norms
Near the Nethravathi railway bridge beside the Commonwealth tile factory.	Retaining wall has been constructed in CRZ IB area and land filling has been done (Fig. 1).	This is not mentioned in the clearance issued by KSCZMA dated 07.10.2022 and hence a violation. Regarding this a letter was issued to Managing Director, MSCL on 05.02.2024 to remove the violation. The Managing Director, MSCL in their letter dated 07.02.2024 mentioned that the work in CRZ IB was done by the contractor by mistake to store the material and he has been instructed to remove the construction done. During the spot visit conducted on 30.05.2024 as per the

[Signature]
(Deputy Director of Fisheries,
o/o Regional Director (Env.),
Mangaluru)

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(Regional Director (Env.),
Mangaluru)

		honorable NGT in order dated 30.5.2024, it was observed that the removal of soil and the retaining wall was in progress (Fig.1).
	In the other parts, retaining wall is constructed on the old retaining wall (Fig.2). Construction of cycle track, walking track and proposed structures was in progress (Fig. 3)	Cycle track, walking track and proposed structures are found to be on stable river bank (CRZ II) as mentioned in the NOC.
Near the TVS tyre factory abutting J.P. Morgan tile factory.	New retaining wall has been constructed on existing old retaining wall in one stretch (Fig. 4) and in another stretch new retention wall is constructed in CRZ II area (Fig. 5). Foundation for toilet blocks are being laid (Fig.6).	Retaining wall seen to be constructed in CRZ II area. Toilet blocks are being constructed on landward side of the old structures.
Near Coronation Tile factory	Concrete drainage structure have been constructed and also area for berthing of boats and steps were seen (Fig.7). Work was under progress with mud and boulders (Fig. 8)	New retaining wall is constructed above the old existing retaining wall. Work was under progress in stable CRZ II area.

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 Deputy Director of Fisheries,
 o/o Regional Director (Env.),
 Mangaluru

[Signature]
 Regional Director (Env.),
 Mangaluru

Near the premises of DK and Udupi District Fish Marketing Federation, Mulihithlu area	Concrete storm water drain has been constructed (Fig. 9). The new retaining wall is constructed over the old existing retaining wall (Fig. 10). Levelling of land and soil work was seen.	In the NOC it reads "It has also been submitted that concrete structures will be avoided to the maximum possible extent". Levelling of land and soil work is in CRZ II area.
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(Deputy Director of Fisheries,
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Mangaluru)


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Mangaluru)



Fig.1



Fig.2



Mangaluru, Karnataka, India
RVV4+8C2 Jeppu riverside, Jeppu Rd, Bolar, Mangaluru, Karnataka 575002,
India
Lat 12.843244°
Long 74.855242°
30/05/24 05:48 PM GMT +05:30

Fig. 3



Fig. 3



Fig. 4

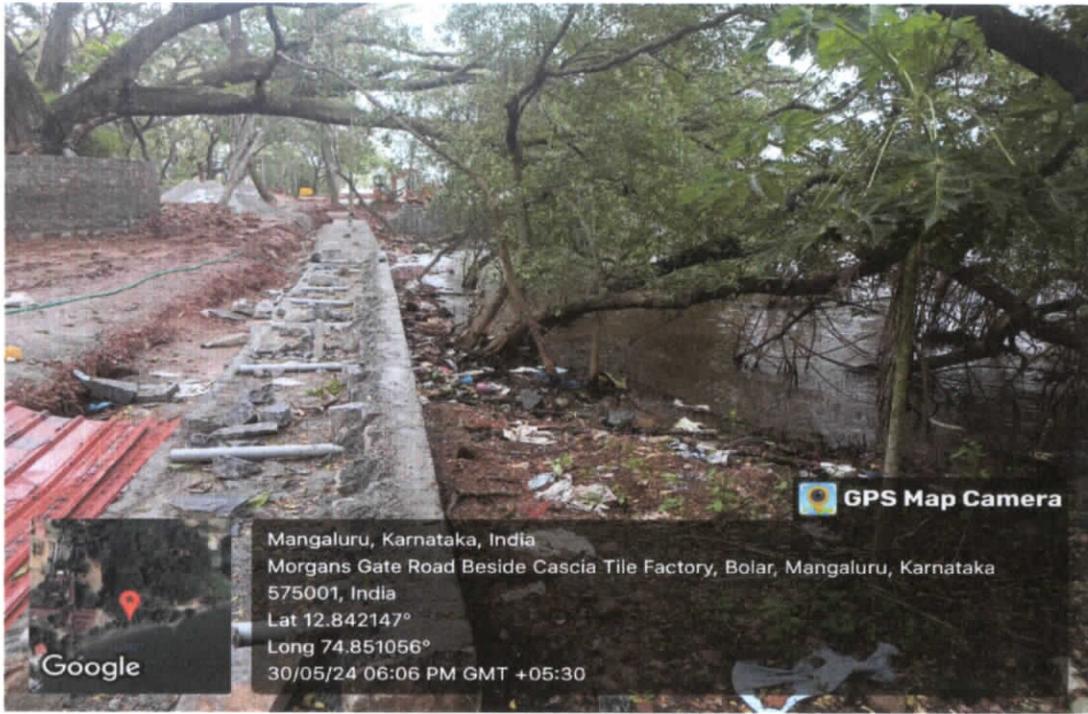


Fig. 5



Fig. 6

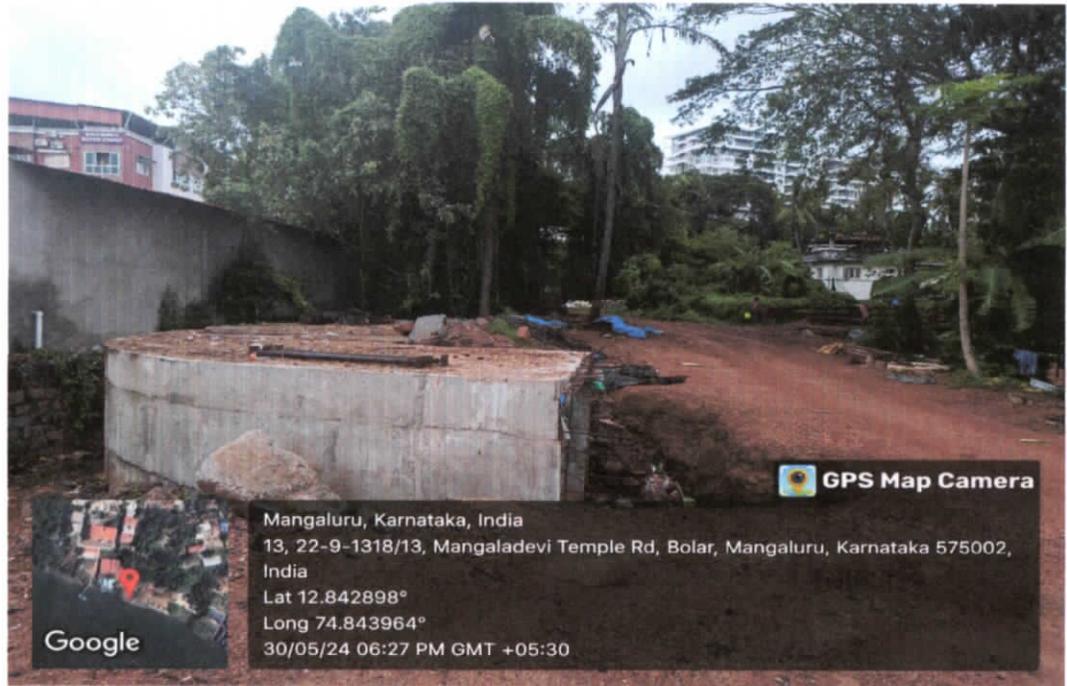


Fig. 7



Fig. 7



Fig. 8



Fig. 9



Fig. 10